

Central Administrative Tribunal, Lucknow Bench, Lucknow

**CONTEMPT PETITION No.97/2009
IN
ORIGINAL APPLICATION No.374/2008**

This the 21st day of January, 2010.

**Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A.K. Mishra, Member-A**

Sarvejeet Kahar, aged about 32 years, son of Late Birju Kahar, R/o Village-Fatehpur, Post-Nariyaon, Tehsil-Alapur, District-Ambedkarnagar.

.....Applicant

By Advocate: Sri Umesh Singh.

Versus

1. Sri N.K. Sinha, General Manager, I.G. Mint, Alipore, Kolkata-700053.

.....Respondents

By Advocate: Sri S.P. Singh.

Order (Oral)

By Hon'ble Ms. Sadhna Srivastava, Member (J)

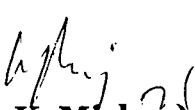
Compliance report has been filed by the respondents stating therein that in pursuance of the order dt.24.12.2008 passed in O.A.No.374/2008 the respondents have reconsidered/reviewed the case of the applicant and passed an order dt.10.12.2009. The copy of the aforesaid order is on record as contained in Annexure CA-1. The applicant's name was not recommended for appointment on compassionate ground on the ground that in year 2004-2006 there were 9 vacancies and applicant ranked in the merit list at Sl.No.22. Against the vacancies of compassionate ground for the year 2007, he was ranked at Sl.No.28. Though, there were three vacancies in the year 2008, and the applicant was ranked at Sl.No.34 of



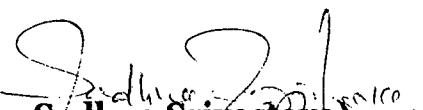
the panel. Therefore, he could not be recommended for appointment on compassionate ground.

2. After hearing counsel for the parties, we are of the opinion that the order passed by this Tribunal dt.24.12.2008 has already been complied with.

3. The C.C.P. is dismissed. Notice issued stands discharged.


(Dr. A.K. Mishra)

Member-A


(Ms. Sadhna Srivastava)

Member-J

Amit/-